

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1927(KB)2019
IA(I.B.C)/226(KB)2024,
IA(I.B.C)/512(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS DAMANI INFRACON PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Alisha Kar,Adv.] For the Financial Creditor
Ms.Smriti Das,Adv.]
Ms.Mahuya Ghosh,Adv.]

ORDER

1. Ld.Counsel for the financial Creditor present.
2. **IA(I.B.C)/226(KB)2024-** One Supplementary Affidavit has been filed by Punjab National Bank.
3. Post the matter for further consideration on **15/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**